

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 26.09.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Dr.G.R.Kalla ,Advocate	S.B.CivilSecond Appeal No.295/2015, ChairmanRamdev Trust committee V/s Mangu Das Bodi & Ors.A/w S.B.C.S.A.No.274/ 2015,,ManguDas Bodi &Ors.V/sThe President RamdevTrust Comm. & S.B.C.S.A.No.296/ 2015,Chairman, RamdevTrust committee V/s Mangu Das Bodi & Ors.	Mr. Narendra Thanvi (For Ramdev Trust committee)	Mr.G.R.Punia, Sr.Adv. With Rajendra Prasad (For Mangu Das & Ors)

Dheerajsh sharma
29.9.16
उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,
जोधपुर

“ Help The Neady -- Timely Help May Create History ”